

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 112(ND)/2012

IN THE MATTER OF:

Rupak Gupta & Anr.

.....Petitioners

v.

M/s. Banaras House Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 397/398

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

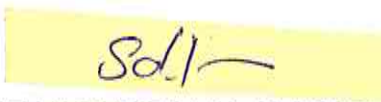
For the Petitioner(s) : Mr. Yajur Mittal & Ms. Sanjana Sharma, Advocates

For the Respondent(s) : Mr. Virendra Ganda, Senior Advocate
Ms. Gauririshi, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List on 11.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

07.09.2017

Vineet